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**Additional Scheme**

**11. Serious Diseases (Listed only) Grant**

- Angioplasty
- Angiography
- CABG
- OH Surgery
- Valve Replacement
- Pacemaker Implant 75%/ 90% of total expenditure
- Renal Implant (Officer and PBOR respectively).
- Prostate Surgery Upto a maximum of Rs. 1.25 Lac.
- Joint Replacement
- Cerebral Stoke
- Other Diseases: Where more than Rs. 1.00 lac has been spent on treatment.
- Dialysis 75%/ 90% of total expenditure
- Cancer (Officer and PBOR respectively).  
Upto a maximum of Rs.75,000/- per  
Financial Year only.

**(III) Health:**

Ex-Servicemen Contributory Health Schemes (ECHS), a flagship programme of the Government, is to provide cashless medicare to ex-servicemen pensioners and their dependents.

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**Ceasefire violation by Pakistan**

†342. SHRI DHARMENDRA PRADHAN: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Pakistan is violating ceasefire time and again;
- (b) if so, the details of incidents of violation during last one year;
- (c) the number of Indian soldiers injured or killed in firing from Pakistan in ceasefire violation; and
- (d) the details of action taken by India against Pakistan?

THE MINISTER OF DEFENCE (SHRI A. K. ANTONY): (a) and (b) The ceasefire between India and Pakistan along the Line of Control and International

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†Original notice of the question was received in Hindi.

border in Jammu and Kashmir which came into effect on 25/26 November, 2003 has been violated by Pakistan from time to time. There were 93 ceasefire violations along the Line of Control Sector in Jammu and Kashmir in 2012, and this year till date there have been 22 ceasefire violations.

(c) One Indian soldier was killed and six were injured in cross LoC firing in the year 2012. Two Soldiers have been killed and two injured during 2013 to date.

(d) All Ceasefire Violations are retaliated firmly and appropriately by the Army through return of fire. Violations of Ceasefire are also taken up with the Pak military authorities at the appropriate level through the established mechanisms of hotline, flag meetings as well as talks between the DGsMO. In addition, protests are also made through the diplomatic channels.

#### **Construction of strategic rail and road networks along borders**

343. SHRI NARESH AGRAWAL: Will the Minister of DEFENCE be pleased to state:

(a) whether several strategic roads and railway lines are being constructed along the borders;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether there has been several delays in these projects; if so, the reasons therefor;

(e) whether Government has taken any step to address these delays, if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI A. K. ANTONY): (a) Yes, Sir.

(b) 73 roads have been identified as strategic border roads, out of which 61 roads have been entrusted to Border Roads Organisation with a total length of 3404.63 Km. 17 roads of length 612.51 Km have been completed, 25 roads are scheduled for completion by 2013 and rest 19 roads by 2016.

13 new Railway line projects covering a length of 965 Km are also under various stages of progress in North-East region, Jammu and Kashmir and Uttarakhand.